

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 548 OF 2016 IN
DFR NO. 3100 OF 2016**

Dated: 18th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Jaiprakash Association Ltd.

...Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Pawan Upadhyay
Mr. Akash Tyagi

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Arvind Tewari for R.1

Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran for R.3

ORDER

As a last chance, time to deposit is extended up to 31.07.2017.

List the matter on **01.08.2017.**

(I. J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson